

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

To

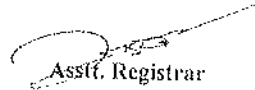
Dated: 30/11/2017

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71762-71763/2017-SM[BR] dated 22/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 C/Stay/70338/2017	C/70699/2017	Commissioner CUSTOMS Central EXCISE and SERVICE TAX-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH 201307

2 C/Stay/70350/2017	C/70709/2017	Commissioner CUSTOMS Central EXCISE and SERVICE TAX-Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH 201307
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Name and Address of
Respondent

3	Ram Mohan & Sons (huf) Ak-8,shalimar Bagh,, DELHI ,DELHI110088
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4	Ram Mohan & Sons (huf) Ak-8, Shalimar Bagh,, WEST DELHI ,DELHI110088
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Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

Harish Kohli
1667, Outram Lines,
G.T.B Nagar,
Delhi
110009

6 Bar Association, CESTAT, Allahabad

7 Director Publications, Customs, Excise. I.P. Estate, Delhi

8 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

9 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

10 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

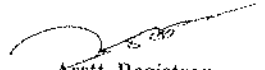
12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD
Ground,Near Karkardooma Court,Delhi-110032

16 C.D.R. 17 Office Copy 18 Second Folder Copy 19 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL

REGIONAL BENCH : ALLAHABAD

COURT No. I

STAY : Application Nos. C/Stay/70338 & 70350/2017 in
APPEAL No. C/70699 & 70709/2017 -CU[SM]

(Arising out of Orders-in-Appeal No. NOI-CUSTM-000-APP-554 & 555-
17-18 dated 31/07/2017 passed by Commissioner of Central Excise,
Service Tax & Customs (Appeals), Noida)

Principal Commissioner of Customs, Noida

Appellant(s)

Vs.

M/s Ram Mohan & Sons (HUF)

Respondent(s)

Appearance:

Shri Mohd. Altaf (Asstt. Commr.) AR
Shri Kartikeya Narain (Advocate)

for Appellant(s)
for Respondent(s)

CORAM:

Hon'ble Mrs. Archana Wadhwa, Member (Judicial)

Date of Hearing : 22/11/2017
Date of Decision : 22/11/2017

FINAL ORDER NOS. ~~71.762~~ 71.763/2017

Per: Archana Wadhwa



After rejecting the request for staying the operation of
impugned orders of Commissioner (Appeals) vide which he
has reduced the redemption fine and penalty, in both the
cases, I proceed to decide the appeals itself.

2. It is seen that the amount involved in both the appeals
is less than Rs. 10,00,000/- and as such appeals of the
Revenue are covered by the Litigation Policy. The same are

dismissed as unsustainable. Stay and appeals get disposed of
in above manner.

(Dictated and pronounced in Court)

Sd/-

(Archana Wadhawa)
Member(Judicial)

Arka

प्रमाणित प्रतः/Certified True C
02/01/18
Vishal K. (Sd/Arka) Registrar
Vishal K. (Sd/Arka) Registrar
Sd/- (Arka) S.T.A.T.)
38, GANDHI NAGAR, JALANDHAR-211001
Sd/- (Arka) JALANDHAR-211001